

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(13)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/201-203/ CAA/2017
NAME OF THE TRANSFEROR : ODISHA CEMENT LTD & 4 ORS
NAME OF THE AMALGAMATING CO : DALMIA BHARAT LTD
NAME OF THE TRANSFEREE : DALMIA CEMENT (BHARAT) LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	P.H. ARVINDH PANDIAN FOR HARISHANKAR MAW ABISHEK RAMAN	Counsel for Applicants	K.P. Jha

ORDER

Mr. Arvinth Pandian, Senior Counsel for the Applicant present. Heard. **Reserved for Order.**

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MEMBER (JUDICIAL)